

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 24
CA (CAA) No. 32/Chd/Hry/2022
(1st Motion)
Under Section 230-232, CA 2013**

In the matter of:-

Facit Vyapaar Pvt. Ltd.

...Petitioner

And

SSR Townships Pvt. Ltd.

...Respondent

Present through Video Conferencing:

Mr. Dhritimaan Bhattacharyya, Advocate for the applicant-companies.

Short written submissions have been filed by applicant companies, vide Diary No.01329/1 dated 13.09.2022. The same are taken on record.

Heard. Order reserved.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

September, 23, 2022
SD